

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH,

JAIPUR

Date of order:12.8.2002

CP No.31/2002 (OA No.576/2000)

N.L.Moriya s/c Dayalji Moriya r/o 2/242,, Ganj, Karla
Bari, Ajmer, presently working as Retd. SA, O/o the HRO
Railway Mail Service, Ajmer.

.. Applicant

Versus

1. Shri H.K.Sharma, Postmaster General, Southern
Region, Ajmer.
2. B.L.Mehra, Superintendent, Railway Mail
Service, Ajmer.

.. Respondents

Mr. P.N.Jati - counsel for the applicant

Mr. N.C.Goyal - counsel for respondents

CORAM:

HON'BLE MR. H.O.GUPTA, MEMBER (ADMINISTRATIVE)

HON'BLE MR. M.L.CHAUHAN, MEMBER (JUDICIAL)

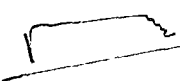
O R D E R (ORAL)

This Contempt Petition has been filed for the
alleged disobedience of the order of this Tribunal passed
in OA No.576/2000 on 23.3.2001.

2. The learned counsel for the respondents submits
that the order of the Tribunal has been complied with as
may be seen from the reply of the respondent-contemner
No.2. The learned counsel for the applicant confirms this
avowment. In view of above submissions, this CP is now not
maintenable and, therefore dismissed. Noticees are
discharged. No order as to costs.


(M.L.CHAUHAN)

Member (Judicial)


(H.O.GUPTA)

Member (Administrative)